

(11)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.1370/1995

New Delhi this the 31st day of August, 1999.

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

HON'BLE SHRI SYED KHALID IDRIS NAQVI, MEMBER (J)

1. Balbir Singh S/O Anand Singh Gusain,
R/O C4/E/14 Janakpuri, New Delhi.
2. Dharam Singh S/O Gobar Singh,
R/O O-316, Sewa Nagar,
New Delhi-110003.
3. Jagdish Singh Rana S/O Lakhi Ram,
R/O House No.204,
Vill. & P.O. Khera Kalan,
Delhi-110082.
4. Jagminder Singh S/O Dalip Singh,
R/O Vill. & P.O. Mazra Dabas,
Delhi-110081.
5. Ram Parvesh Misra S/O Ramanand Misra,
R/O A-229, Budh Vihar,
Delhi-110041. ... Applicants

(By Ms. Kusum Sharma for Shri Ashok Aggarwal, Adv.)

-Versus-

1. Govt. of National Capital Territory
of Delhi, through its Chief Secretary,
5, Shyam Nath Marg, Delhi.
2. The Secretary (Forest),
Govt. of NCT of Delhi,
(Development Department),
Delhi-110054.
3. Shri Raju Johnson,
Deputy Forest Ranger,
Kamla Nehru Ridge,
Delhi-110007. ... Respondents

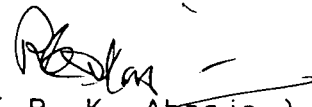
(None for Respondents)

O R D E R (ORAL)

Shri R. K. Ahooja, AM :

Proxy counsel seeks permission to withdraw the
O.A. Permission is granted. The O.A. is dismissed
as withdrawn.


(Syed Khalid Idris Naqvi)
Member (J)


(R. K. Ahooja)
Member (A)